

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/31(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	BAJAJ FINANCE LIMITED VS PALLISHREE AGRI BIOTECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Ms. Debaleena Ganguly, Adv.] For Financial Creditor

Ms. Neelina Chatterjee, Adv.] For Corporate Debtor

Mr. Suvodeep Chakraborty, Adv.

ORDER

1. Ld. Counsel for the Corporate Debtor present.
2. In terms of order dated 1st April, 2024, Corporate Debtor has not filed reply-affidavit, despite repeated opportunities. Therefore, the right to file the same is closed and Corporate Debtor is hereby set *ex parte*.
3. Post this matter for arguments on **28.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**